

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5255
ANSWERED ON:29.04.2002
MIS-MANAGEMENT AT BANGALORE AIRPORT
UMMAREDDY VENKATESWARLU

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to the newsitem appeared in Indian Express dated April 8, 2002 captioned `Chips to biscuits, everything is down here`;
- (b) if so, the facts and details in this regard;
- (c) whether the Airports Authority of India (AAI) is not maintaining the airport properly; and
- (d) if so, the action proposed to be taken against those who are responsible for such mismanagement?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN)

(a), (b), (c) & (d):- Yes, Sir. Bangalore airport belongs to Hindustan Aeronauticals Ltd. and Airports Authority of India(AAI) only maintains a civil enclave.

Restaurant and snack bars facilities are available in the domestic departure terminal and snack bar is available in the passenger concourse in the international terminal during the night times. Sufficient number of tea / coffee vending machines have been provided at different locations both in the domestic and international terminals. Chocolates, biscuits, etc. are available in TR stalls as also in the duty free shops. The chairs available in the departure concourse and security hold area are maintained in a satisfactory condition. The existing car park can accommodate upto 280 vehicles and this is being increased to facilitate parking of 360 vehicles. AAI has not received any specific complaint of passenger being over-charged by the taxi drivers. AAI has also repositioned the X-ray machine of the Customs Department and has provided additional checking counters, provision for conveyors, etc. New trolleys have also been put into operation at Bangalore airport.